

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2650
TO BE ANSWERED ON 09.07.2019

EMPLOYMENT UNDER MGNREGS

2650. SHRI KOTHA PRABHAKAR REDDY:
SHRI DEEPAK BAIJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the labourers have been provided employment for less number of man days as against 100 man days provided under the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS);
- (b) if so, the details of the number of days of employment provided to labourers under MGNREGS during the last three years at all India level as well as State-wise including Telangana;
- (c) the reasons for providing less number of man days under the scheme;
- (d) whether the income of labourers or unorganised sector is reducing and they are becoming financially weak as a result of less number of man days under MGNREGS; and
- (e) if so, the details thereof and the reaction of the Government thereto?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. State/UT-wise details of households having completed 100 days of employment under MGNREGS including Telangana during the last three years i.e. 2016-17, 2017-18 and 2018-19 are given at Annexure. MGNREGS provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. It is demand driven programme. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside MGNREGS.

Annexure referred in reply to parts (a)to(e) of Lok Sabha Unstarred Question No. 2650 dated 09.07.2019

Sl. No.	States	Households completed 100 days of employment (In lakh)		
		2016-17	2017-18	2018-19
1	ANDHRA PRADESH	5.83	5.95	8.10
2	ARUNACHAL PRADESH	0.00	0.00	0.003
3	ASSAM	0.11	0.11	0.19
4	BIHAR	0.14	0.16	0.25
5	CHHATTISGARH	1.73	3.24	4.28
6	GOA	0.00	0.00	0.00
7	GUJARAT	0.08	0.11	0.34
8	HARYANA	0.03	0.04	0.04
9	HIMACHAL PRADESH	0.11	0.14	0.70
10	JAMMU AND KASHMIR	0.35	0.36	0.38
11	JHARKHAND	0.37	0.58	0.26
12	KARNATAKA	1.96	0.30	2.12
13	KERALA	1.13	1.17	4.42
14	MADHYA PRADESH	1.41	1.35	0.77
15	MAHARASHTRA	1.68	2.02	1.92
16	MANIPUR	0.00	0.00	0.00
17	MEGHALAYA	0.87	1.15	1.61
18	MIZORAM	0.57	0.00	0.82
19	NAGALAND	0.002	0.001	0.00
20	ODISHA	0.36	0.68	0.47
21	PUNJAB	0.04	0.10	0.07
22	RAJASTHAN	4.27	2.28	5.88
23	SIKKIM	0.08	0.04	0.05
24	TAMIL NADU	13.21	1.50	2.60
25	TELANGANA	1.76	2.04	2.27
26	TRIPURA	1.16	0.04	0.15
27	UTTAR PRADESH	0.41	0.43	0.72
28	UTTARAKHAND	0.26	0.22	0.26
29	WEST BENGAL	2.00	5.58	13.38
30	ANDAMAN & NICOBAR	0.01	0.00	0.002
31	LAKSHADWEEP	0.00	0.00	0.00
32	PUDUCHERRY	0.00	0.00	0.00
	Total	39.91	29.55	52.04

Source: www.nrega.nic.in